

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.245
In
DFR No. 2011 of 2014

Dated: 21st November, 2014

IN THE MATTER OF:-

Gail (India) Ltd.

Versus

.... Appellant (s)

Petroleum & Natural Gas Regulatory Board and Anr.

... Respondent (s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr.Adv,
Mr. Ankit Jain,
Ms. Iti Agarwal
Ms. Chitra Sharma

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB
Mr. Anand K. Ganesan

ORDER

The Court has not assembled today. Post the matter for hearing on 07.01.2015
at 2.30 p.m.

(Court Master)

Vg